


CC No. 279/2019
CBI Vs. Manoj Kumar Sharma etc.
24.08.2020

Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI along with Pairvi Officer
Sh. K.S. Thakur.
Proceedings against A-1 Manoj Kumar Sharma have already been abated
vide order dated 29.10.2018.
Sh. Anil Kumar, Id. Counsel for A-4.
Sh. Gurpreet Singh, Id. Counsel for A-5, A-6, A-8, A-9 & A-10.

Matter has been taken up through video conferencing hosted by Ms.
Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No.
R235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of PE. At request, renotify the matter for purpose
already fixed on **22.09.2020**. Time of the video conferencing shall be
communicated to the Ld. Counsel (s) later.


(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
24.08.2020